

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 472 of 1987

In
Execution Case No. 28 of 1983
(Original Suit No. 67 of 1981)

Arun Kumar Sinha Plaintiff

Versus

Union of India Defendant

Hon. S. Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

This case relates to District Aurangabad (Bihar). The applicant Arun Kumar Sinha has moved an application for retransmitting this case to the court concerned for want of jurisdiction. The file is retransmitted to the Court of Munsif Aurangabad (Bihar) as this Tribunal has no jurisdiction.

Yours,
Vice Chairman

Z. M. S. A.
Member (A)

Dated the 7th July, 1987

RKM